

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.08.2022

ORDER NO. 144 of 2022

Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for CESTAT, New Delhi on **05.08.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 05.08.2022 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	ST/ROM/50453/2021 in ST/55447/2013, ST/ROM/50454/2021 in ST/50262/2017 M/s. Easy Bill P. Ltd Vs. CCE Delhi.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Asst. Registrar